

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 483 OF 2024**

IN THE MATTER OF:

News item titled "Shahar ke nal ugal rahe matmaila paani Ganda Paani peene ko majboor log Bimariyo ko mil rahi dawat" appearing in Punjab Kesari dated 12.04.2024.

MEMO OF PARTIES (As Per ORDER DATED 30.04.2024)

News item titled "Shahar ke nal ugal rahe matmaila paani Ganda Paani peene ko majboor log Bimariyo ko mil rahi dawat" appearing in Punjab Kesari dated 12.04.2024.

VERSUS

- 1. Member Secretary, Punjab Pollution Control Board**
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Punjab Pollution Control Board, Nabha Road, Patiala - 147001
E-mail: msppcb@gmail.com / msppcb@punjab.gov.in (Respondent no. 1)

- 2. Chairman, Punjab Water Supply and Sewerage Board**
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- 3. Deputy Commissioner, Barnala**
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